

Projects without environmental clearance

2334. DR. K. V. P. RAMACHANDRA RAO: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether it is a fact that Government is considering to clear the projects constructed without environmental clearance;

(b) if so, the details thereof; and

(c) whether it includes the projects taken up by Government authorities and private parties and if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ANIL MADHAV DAVE): (a) No, Sir.

(b) and (c) Does not arise in view of answer at (a) above.

Death of animals in forest fire

2335. SHRI RITABRATA BANERJEE: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether a lot of wild animals have died due to forest fire in different national parks and sanctuaries in various parts of the country; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ANIL MADHAV DAVE): (a) and (b) Management of forest and wildlife is the mandate of the State Governments. The details of death of wild animals due to forest fire in different National Parks and Sanctuaries of the country are not collated in the Ministry

Funds for disposal and recycling of e-wastes

2336. SHRI HUSAIN DALWAI: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) the total quantity of e-wastes that gets generated in the country;

(b) whether it is a fact that only 1.5 per cent of the total e-waste generated in the country gets recycled;

(c) the mechanisms currently in place to dispose of e-waste in a safe manner;

(d) the quantum of funds allocated for disposal and recycling of e-wastes during the last five years;